

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi, Court No. 1

Date of hearing/decision: 06.01.2017

Customs Appeal No. 54372 of 2015

(Arising out of order-in-appeal No. CC(A)CUS/D-1/Air/1154/2015 dated 06.08.2016 passed by the Commissioner of Customs (Appeals) New Custom House, New Delhi)

M/s J. D. Engineering

Appellant

Vs.

CCE, Delhi-II

Respondent

Appearance:

Sh. Ravinder Singh, Advocate for the Assessee
Ms. Suchitra Sharma, AR for the Revenue

Coram:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. V. Padmanabhan, Member (Technical)

Final Order No. 50166/2017

Per: **Justice (Dr.) Satish Chandra:**

Shri Ravinder Singh, Id. Consultant for the appellants made a request to withdraw the appeal. Id. AR has no objection.

2. In the result, the appeal filed by the appellant is dismissed as withdrawn.

(Dictated and pronounced in the open Court).

(V. Padmanabhan)
Member (Technical)

(Justice (Dr.) Satish Chandra)
President

Pant

